Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in \mathbb{R}) Summary of claims **Category of creditor Summary of claims** Details Remar Amount Amount SI. Amou admitted of claims of claims in No. received nt of ks, if any Annexure No. of conting under No. of Amount Amount o not verificati ent admitted claims claims f claims claims admitted on Secured financial creditors belonging to 0 0 0 0 0 0 0 1 1 any class of creditors Unsecured financial creditors 2 0 0 0 0 0 0 0 2 belonging to any class of creditors Secured financial creditors (other 3 0 0 0 0 0 0 0 3 than financial creditors belonging to any class of creditors) Unsecured financial creditors (other than 0 0 0 0 0 0 0 4 4 financial creditors belonging to any class of creditors) Operational creditors (Workmen) 5 0 0 5 0 0 0 0 0 Operational creditors (Employees) 0 0 0 6 6 0 0 0 0 **Operational creditors (Government** 94,40,518 0 0 0 94,40,518 0 7 7 1 Dues) 8 Operational creditors (other than 1,17,96,336 1,17,96,336 1 0 0 0 8 1 Workmen and Employees and Government Dues) Other creditors, if any, (other than 9 0 0 0 0 0 0 0 9 financial creditors and operational creditors) Total 2 21286854 1,17,96,336 0 94,40,518 0 1

Annexure-1

Name of the corporate debtor: <u>BUYOUT RETAILS PRIVATE LIMITED</u>; List of creditors as on: <u>21.02.2024</u>

Date of commencement of CIRP: <u>2ND February, 2024</u>;

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.			of claim eived				of claim hitted			Amount of	Amount of any	Amount of claim	Amount of claim	
	Credi tor			Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge- nt claim	Mutual dues, that may be set-off	not admitted	under verifica- tion	
1	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A

IBBI IPA001 IP-P00183 2007-18 10640

Annexure-2

Name of the corporate debtor: <u>BUYOUT RETAILS PRIVATE LIMITED</u>; List of creditors as on: <u>21.02.2024</u>

Date of commencement of CIRP: <u>2ND February, 2024</u>;

List of unsecured financial creditors belonging to any class of creditors

												(Amount in	n ₹)
Sl. No.	Name of cre-	Detai claim re			Det	tails of clain	n admitted		Amount of contingent	Amount of any	Amount of claim not a	Amount of	Remarks if any
110.	ditor	Date of	Amount	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC		mutual dues, that may be set-off	dmitted	er verifica tion	папу
1	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A



Name of the corporate debtor: <u>BUYOUT RETAILS PRIVATE LIMITED</u>; List of creditors as on: <u>21.02.2024</u>

Date of commencement of CIRP: <u>2ND February, 2024</u>;

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in \mathbb{R}) Name Details of Details of claim admitted Amount Remarks SI. Amount Amount Amount , if any No. of creclaim receive of contiof any of claim of claim ditor d ngent mutual under not claim verificadues, admitted Amount Nature Whether % Date Amount Amou Amount that tion of claim covered related of rec nt clai covered voting of may be eipt admitte claim by secur by guar party? share in med set-off -ity CoC d antee interest N.A N.A

Name of the corporate debtor: <u>BUYOUT RETAILS PRIVATE LIMITED</u>; List of creditors as on: <u>21.02.2024</u>

Date of commencement of CIRP: <u>2ND February, 2024</u>;

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

												(Amount in \mathbf{R})	
Sl. No.	Name of cre-	Detai claim re			Detail	s of claim	admitted		Amount of conti-	Amount of	Amount of claim	Amount of claim	Remarks, if any
110.	ditor	Date of receipt	Amount	Amount of claim admitted		Amount covered by guar- antee	Whether related party?	% of Voting share in CoC	ngent claim	any mutual dues, that may be set-off	not admitted	under verification	
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A

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Name of the corporate debtor: <u>BUYOUT RETAILS PRIVATE LIMITED</u>; List of creditors as on: <u>21.02.2024</u>

Date of commencement of CIRP: <u>2ND February, 2024</u>;

List of operational creditors (Workmen)

(Amount in₹)

Sl. No.	Name of authorised	Name of	Details o recei			De	tails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under	Amount of claim not a	-
	representa- tive, if any	work man	Date of receipt	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A

IBBI IPA-001 IP-P00383 2017-18 10640

Name of the corporate debtor: <u>BUYOUT RETAILS PRIVATE LIMITED</u>; List of creditors as on: <u>21.02.2024</u>

Date of commencement of CIRP: <u>2ND February, 2024</u>;

List of operational creditors (Employees)

												(Amount in₹))
Sl. No.	Name of authorised o	Name empl	Deta claim r	ils of eceived	De	etails of cla	aim admitt	ed	Amount of contin-	Amount	Amount of claim	Amount of claim not	· · · · · · · · · · · · · · · · · · ·
110.	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	of any mutual dues, th at may be set- off	of claim under verifica - tion	admitted	папу
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A

IPA-001 P-P00383 2017-18

Name of the corporate debtor: <u>BUYOUT RETAILS PRIVATE LIMITED</u>; List of creditors as on: <u>21.02.2024</u>

Date of commencement of CIRP: <u>2ND February, 2024</u>;

List of operational creditors (Government dues)

SI. No			Details of claim received		De	etails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	(Amount in₹ Amount of claim not	Remarks,
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
	GST DEEPARTM ENT-GSTO Ward -64	DELHI GOVT-GST	19.02.20 24	94,40,518		NOTICE OF GST	NO	0%	NIL	NIL	NIL	94,40,518	No claim form was filed by the Ld. GSTO. Only letter and notice sent in lieu c claim form, Hence Claim cannot be admitted.

Name of the corporate debtor: <u>BUYOUT RETAILS PRIVATE LIMITED</u>; List of creditors as on: <u>21.02.2024</u>

Date of commencement of CIRP: <u>2ND February, 2024</u>;

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	creditors		s of claim ceived Amou	Amou nt	Details of claim admitted ou nt N Amount Amount Wheth % of					Amount of contin-	Amount of any mutual		of claim	Remarks, if any
		of recei pt	nt clai med	of cl aim ad mitted	atu re of cl ai m	covered by security intere st	covered by guara -ntee	er relate d party ?	voting share in CoC	gent claim	dues, that may be set-off	not ad- mitte d	verifica- tion	
		12.02.20 24	1,17,96,336	1,17,96,336	OC- Goods	N.A	N.A	N.A	100%	N.A	N.A	NIL		Claim has been admitted on the basis of documents attached with claim form received from OC in the absence of books of account of the CD
			~											



Name of the corporate debtor: <u>BUYOUT RETAILS PRIVATE LIMITED</u>; List of creditors as on: <u>21.02.2024</u>

Date of commencement of CIRP: <u>2ND February, 2024</u>;

List of other creditors (Other than financial creditors and operational creditors)

												(Amount in	ו≹)
Sl. No	No of cre	Details of claim received			Details of c m admitte	Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any			
-ditor	r Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion		
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A

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